

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
New Delhi**

**Petition No. 266/TT/2019**

- Subject** : Petition for identification of 132 kV Neapanagar (from 220 kV Neapanagar Sub-station, Madhya Pradesh to Dharni (132/33 kV Dharni Sub-station, MSETCL Amaravati Zone, Maharashtra) Transmission Line as Inter-state Transmission System and determination of transmission tariff for the 2019-24 Tariff Period, for inclusion in the PoC Transmission Charges.
- Date of Hearing** : 30.9.2021
- Coram** : Shri P. K. Pujari, Chairperson  
Shri I. S. Jha, Member  
Shri Arun Goyal, Member  
Shri P. K. Singh, Member
- Petitioner** : Maharashtra State Electricity Transmission Company Ltd.  
(MSETCL)
- Respondents** : Power Grid Corporation of India Ltd. & 4 Others
- For Petitioner** : Shri Sudhanshu Choudhari, Advocate, MSETCL
- For Respondents** : Shri Sajjan Poovayya, Sr. Advocate, MSEDCL  
Mr. M.G. Ramachandran, Sr. Advocate, MPPTCL  
Shri Anup Jain, Advocate, MSEDCL  
Ms. Poorva Saigal, Advocate, MPPTCL  
Shri Ganesan Umamathy, Advocate, MPPMCL  
Shri Swapnil S. Katkar, MSEDCL  
Shri Dilip Singh, MPPMCL  
Mr. Vincent D Souza, MPPTCL

**Record of Proceedings**

Due to paucity of time, the Commission adjourned the matter.

2. The Petition shall be listed for hearing in due course for which a separate notice will be issued.

**By order of the Commission**

sd/-  
(V. Sreenivas)  
Deputy Chief (Law)

